

**Problems of Workers of Border Roads Organisation**

@362. SHRI A. NALLASIVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received a letter dated the 27th October, 1989 from the Secretary, Centre of Indian Trade Unions regarding the problems of Workers of Border Roads Organisation (BRO) of Jammu Region;

(b) if so, what are the details there of; and

(c) what action has been taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) and (c) Besides expressing apprehension regarding the termination of services of some of the BRO employees in the Jammu Region, the said letter referred to in answer to (a) above) urged the following issues:

(i) Continuing the services of casual workers for long periods, with a break in service after every 6 months.

(ii) Besides payment of wages, no facilities are made available to these Casual workers.

(Hi) Irregular deduction of two days wages during the Parliamentary Elections in November, 1989.

Insofar as the period of employment of casual workers is concerned, it is to be clarified that they are employed on "as required basis".

Apart from daily wages, the casual workers engaged by the BRO are entitled to basic items of ration, clothing, medical treatment upto 3 weeks at a time, out of pocket allowance of Rs. 6/- per head per day for journey periods from place of recruitment to works sites, and warming aids at high altitudes. These workers are also

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entitled to compensation as per Workmens' Compensation Act.

The casual workers were allowed to observe an unpaid holiday for polling on the 24th November, 1989 with the proviso that this shall be treated as a working day for computation of 6 working days immediately preceding the day of rest. The Audit has, however, not admitted the claim and had deducted two days wages. This matter is being enquired into.

In December, 1989, 41 casual workers in BRO's Western Base Workshop, Pathankot, were disengaged on account of reduced requirement of work, as per the targets fixed. However, about 250 casual workers at Pathankot are reported to have left work on their own.

**सरकारी क्षेत्र के उद्यमों में अध्यक्ष एवं प्रबंध निदेशक के पदों पर नियुक्तियां**

@ @363. सरदार जगजीत सिंह धरोड़ा : श्री राम जेटमलानी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत छः महीनों के दौरान सरकारी क्षेत्र के विभिन्न उद्यमों में अध्यक्ष एवं प्रबंध निदेशक के पद पर अनेक नियुक्तियां की गई हैं ;

(ख) यदि हां, तो उन उद्यमों के नाम क्या हैं और क्या इन उद्यमों में पहले से कार्य कर रहे अध्यक्ष एवं प्रबंध निदेशकों का कार्यकाल गत छः महीनों के दौरान समाप्त हो गया था ;

(ग) यदि नहीं, तो उन्हें उनका कार्यकाल समाप्त होने से पूर्व कार्य मुक्त करने के क्या कारण थे ; और

(घ) इन पदों पर नये व्यक्तियों को नियुक्त करने के लिए क्या मानदण्ड निर्धारित किया गया है ?